

Annexure - 2

Name of Corporate debtor		SR MARINE FOODS PRIVATE LIMITED			Date of Commencement of Liquidation			10.10.2023		List of Stakeholders as on			24-01-2024	
List of unsecured financial creditors														
														Amount in Rs
Sl.No	Name of Creditor	Identification No	Details of Claim Received		Details of claim admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of Claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted						
1	Spatial Real Estate Ventures Private Limited.	CIN U70109KA2020PTC139581	19.10.2023	10,70,24,658.00	10,70,24,658.00	Business Loan	NIL	45.34%	NIL	NIL	NIL	NIL	Vide Loan Agreement dated 20.11.2021 the loan was given to the CD by mortgaging the land owned by the CD admeasuring 3.64 Acres.. Since there is no charge registred on the property, the same is considered as un-secured loan.	
2	Mr.Sushil Kanugolu	BJBPS3592N	19.10.2023	1,43,08,218.00	1,43,08,218.00	Business Loan	NIL	0.00%	NIL	NIL	NIL	NIL	Vide Loan Agreement dated 25.03.2021 the loan given to CD by the related party	
3	Mrs.Shanthi Ramana	AAEPR1489C	19.10.2023	2,52,97,992.00	2,52,97,992.00	Business Loan	NIL	0.00%	NIL	NIL	NIL	NIL	Vide Loan Agreement dated 18.06.2021 the loan given to CD by the related party	
TOTAL				14,66,30,868.00	14,66,30,868.00			45.34%						